

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 11 OF 2018

Dated : 22nd November, 2018

In the matter of:

Pithampur Audyogik Sangathan

.... Appellant(s)

Vs.

**Madhya Pradesh Electricity Regulatory Commission
& Anr.**

.... Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on **21-1-2019**.

Court Master/PPS

tpd